

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1040  
(To be answered on the 8<sup>th</sup> February 2024)**

**CHARGES FOR ALLOTMENT OF SEAT**

**1040. SHRI ANNASAHEB SHANKAR JOLLE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has taken note of the fact that some airlines are charging for allotment/selection of seat while making online booking and payment for purchase of tickets;
- (b) if so, the details of the steps taken to curb such unfair trade practices;
- (c) whether the Government has taken any action in this regard against the airlines; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) to (d): Preferential seats are allocated by the airlines in accordance with DGCA Air Transport Circular 01 of 2021 titled "Unbundle of services and fees by scheduled airlines" issued by the Directorate General of Civil Aviation (DGCA). Unbundling of services and charges thereto has the potential to make basic fare more affordable and provides the consumer an option of paying for the services which he/she wishes to avail, including preferential seating. In case the passenger doesn't wish to opt for a preferred seat, the seat is assigned free of cost through auto assigned seat mode by the airline.

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